



Honourable Shri Justice Aloysius Stanislaus Aguiar

B.A., LL.B.

2001 - 2005

Justice Aloysius Stanislaus Aguiar, B.A., LL.B., was born on October 8, 1943. He was enrolled as an Advocate on August 14, 1969 by the Bar Council of Maharashtra. Thereafter, he signed Articles of Clerkship with a firm of Solicitors. He passed Solicitors' Articles Clerk's Examination in 1976 and, thereafter, functioned as Advocate/Solicitor's Assistant for short periods. He started independent practice in 1984. He was appointed as Judge, Bombay City Civil Court and Additional Sessions Judge, Greater Bombay with effect from September 11, 1987. He also functioned as Special Judge for Greater Bombay under the Prevention of Corruption Act from 1993 to 1996. Thereafter, he has functioned as Additional Principal Judge and Principal Judge, City Civil Court & Sessions Judge. He was appointed as an Additional Judge of the Bombay High Court on March 28, 2001 and further extension for 2 years. He was appointed as a permanent Judge on October 3, 2004. Retired on October 8, 2005.